

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 279/GT/2014

Coram:

**Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member**

Date of Order : 14.9.2016

IN THE MATTER OF

Corrigendum to order dated 30.7.2016

IN THE MATTER OF

Approval of tariff of Kahalgaon Super Thermal Power Station Stage-I (840 MW) for the period from 1.4.2014 to 31.3.2019

AND IN THE MATTER OF

NTPC Ltd
NTPC Bhawan,
Core-7, SCOPE Complex,
7, Institutional Area, Lodhi Road,
New Delhi-110003

...Petitioner

Vs

1. Bihar State Power Holding Company Limited
(erstwhile Bihar State Electricity Board)
Vidyut Bhawan, Bailey Road
Patna – 800 001

2. Jharkhand State Electricity Board,
Engineering Building, HEC,
Dhurwa, Ranchi – 834004

3. GRIDCO Limited
24, Janpath,
Bhubaneswar – 51007

4. Power Department
Govt. of Sikkim, Kazi Road,
Gangtok, Sikkim-737101

5. Assam Power Distribution Company Ltd.
Bijulee Bhawan, Paltan Bazar
Guwahati-781001

6. Tamil Nadu Generation and Distribution Corporation Limited
NPKRP Maaligail
800, Anna Salai Chennai – 600002



7. Uttar Pradesh Power Corp. Limited
Shakti Bhawan,
14, Ashok Marg
Lucknow – 226001

8. Jaipur Vidyut Vitran Nigam Ltd (JVVN)
Vidyut Bhawan, Janpath
Jaipur 302 005

9. Ajmer Vidyut Vitran Nigam Ltd (AVVN)
Old Power House, Hathi Bhata
Jaipur Road, Ajmer

10. Jodhpur Vidyut Vitran Nigam Ltd (JdVVN)
New Power House Road,
Industrial Area, Jodhpur

11. Power Development Department (J&K)
Govt. of J&K Secretariat,
Srinagar

12. Haryana Power Purchase Centre (HPPC)
Shakti Bhawan, Sector-VI,
Panchkula, Haryana-134109

13. Punjab State Power Corporation Limited
The Mall,
Patiala- 147001

14. BSES Rajdhani Power Ltd.
BSES Bhawan, Nehru Place
New Delhi-110019

15. BSES Yamuna Power Ltd.
Shakti Kiran Building,
Karkardooma, Delhi

16. Tata Power Delhi Distribution Ltd.
NDPL House, Hudson Lane,
Kingsway Camp, Delhi-110009.

...Respondents

Corrigendum

The Commission by order dated 30.7.2016 had determined the tariff of Kahalgaon Super Thermal Power Station Stage-I (840 MW) for the period 2014-19 in terms of the provisions of the 2014 Tariff Regulations.

2. It is observed that in para 75 of the order dated 30.7.2016, the formula for computation and payment of Energy Charge for thermal generating stations has been inadvertently quoted as per the 2009 Tariff Regulations, even though the tariff was for the period 2014-19 and the formula as per the 2014 Tariff Regulations should have been quoted. This inadvertent error is sought to be



rectified in exercise of the powers under Regulation 103 A of the CERC (Conduct of Business) Regulations 1999. Accordingly, the regulation quoted under para 75 of the order dated 30.7.2016 is modified as under.

“30(6). Energy charge rate (ECR) in Rupees per kWh on ex-power plant basis shall be determined to three decimal place in accordance with the following formula:

(a) For coal based and lignite fired stations

$$ECR = \{(GHR - SFC \times CVSF) \times LPPF / CVPF + SFC \times LPSFi + LC \times LPL\} \times 100 / (100 - AUX)$$

Where,

AUX = Normative auxiliary energy consumption in percentage.

CVPF = (a) Gross calorific value of primary fuel as received, in kCal per kg, for coal based stations

(b) xxx

(c) In case of blending of fuel from different sources, the weighted average Gross calorific value of primary fuel shall be arrived in proportion to blending ratio.

CVSF = Calorific value of secondary fuel, in kCal per ml.

ECR = Energy charge rate, in Rupees per kWh sent out.

GHR = Gross station heat rate, in kCal per kWh.

LC = Normative limestone consumption in kg per kWh.

LPL = Weighted average landed price of limestone in Rupees per kg.

LPPF = Weighted average landed price of primary fuel, in Rupees per kg, per litre or per standard cubic metre, as applicable, during the month (In case of blending of fuel from different sources, the weighted average landed price of primary fuel shall be arrived in proportion to blending ratio

SFC = Normative Specific fuel oil consumption, in ml per kWh.

LPSFi= Weighted Average Landed Price of Secondary Fuel in Rs/ml during the month.”

3. All other terms of the order remain unchanged.

-Sd/-
(Dr. M.K.Iyer)
Member

-Sd/-
(A. S. Bakshi)
Member

